

Government of India is also implementing a scheme for enhancing the tertiary care facilities for Cancer in the country. Under the said scheme, Government of India is assisting to set up/establish 20 State Cancer Institutes (SCI) and 50 Tertiary Care Cancer Centres (TCCC) in different parts of the country. The maximum assistance inclusive of State share for SCI is upto ₹ 120 crores and for TCCC is upto Rs. 45 crores.

(c) In the Government sector, Research activities for detection and treatment of cancer are mostly carried out by Institutions/Departments such as the Indian Council of Medical Research, Department of Science and Technology and Department of Atomic Energy. The Bhabha Atomic Research Centre has developed Bhabhatron and the Society for Applied Microwave Electronics Engineering and Research (SAMEER) has developed Linear Accelerator (LINAC).

The Indian Council of Medical Research is promoting cancer research including epidemiological, clinical, basic and translational research. The ICMR has also developed protocols for the management (including treatment) of Buccal Mucosa Cancer, Gall Bladder Cancer, Stomach Cancer, Colorectal Cancer, and Tongue Cancer. Institute of Cytology and Preventive Oncology under the Indian Council of Medical Research has developed a hand held device called Magnivisualizer with inbuilt source of light that can be used in field conditions for early detection of cervical cancer and oral cancer lesions.

News and current affairs programmes by FM Channels

634. SHRI DILIP KUMAR TIRKEY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether it is a fact that Government is considering to allow the FM channels to broadcast news and current affairs programmes, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): Under the FM Radio Phase-III policy guidelines, permission holders are permitted to carry the news bulletins of All India Radio in exactly same format, on such terms and conditions as may be mutually agreed with Prasar Bharati. No other news and current affairs programs are permitted under the FM Radio Phase-III policy. The broadcast pertaining to the following categories will be treated as non-news and current affairs broadcast and will therefore be permissible:

- (i) Information pertaining to sporting events excluding live coverage. However live commementaries of sporting events of local nature may be permissible;

- (ii) Information pertaining to Traffic and Weather;
- (iii) Information pertaining to and coverage of cultural events, festivals;
- (iv) Coverage of topics pertaining to examinations, results, admissions, career counselling;
- (v) Availability of employment opportunities;
- (vi) Public announcements pertaining to civic amenities like electricity, water supply, natural calamities, health alerts etc. as provided by the local administration;
- (vii) Such other categories not permitted at present that may subsequently be specifically permitted by Ministry of Information and Broadcasting from time to time.

Unfit community radio stations

†635. SHRI HARIVANSH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the basis upon which the broadcasting of community radio stations was not found fit as per Government standards;
- (b) the recommendations made in inter-ministerial group's report regarding community radio stations; and
- (c) the number of community radio stations against which the Ministry is planning to take action and whether it is the violation of licence rules?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE) (a) Permission to set up Community Radio Station (CRS) is granted in accordance with Policy Guidelines for setting up of CRS in India, which are available on Ministry's website, www.mib.nic.in. Community Radio permission holders are required to comply with terms and conditions of policy guidelines for setting up CRS in India and Grant of Permission Agreement (GOPA) signed between Ministry of Information and Broadcasting and permission holder.

Policy guidelines as well as GOPA require that the permission holder shall have to adhere to the provisions of the Programme and Advertising Code as prescribed for All India Radio.

- (b) There is no Inter-ministerial group regarding community radio stations.

†Original notice of the question was received in Hindi.